

**ORISSA HIGH COURT****FILING REPORT AS ON :08/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	ARBP/000055/2023	M/S. SUBHASHREE MARKETING AND SERVICES VS M/S. IDCOL KALINGA IRON WORKS LTD.	BISHAL BAIVAB VS	// ()
2	BLAPL/0008935/2023	RAHUL @ RUBUL NAIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	RAMPUR (SONEPUR) /31 /2023 () //
3	BLAPL/0008936/2023	SANJAY BEHERA @ BANGURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /176 /2023 () //
4	BLAPL/0008937/2023	NAVEENA MAMBALAKA VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /36 /2009 () //
5	BLAPL/0008938/2023	DIBAN HARIJAN VS STATE OF ODISHA	BASUDEV PUJARI VS	JEYPORE MAHILA /127 /2022 () //
6	BLAPL/0008939/2023	GOBINDA CHANDRA TRIPATHY VS STATE OF ODISHA	AMITAV DAS VS	SAHADEV KHUNTA /303 /2023 () //
7	BLAPL/0008940/2023	GANGADA LOKESWAR RAO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PARLAKHEMUNDI /127 /2023 () //
8	BLAPL/0008941/2023	BHOOT SINGH @ BHOOPAT SINGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 () //
9	BLAPL/0008942/2023	ENASH DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 () //
10	BLAPL/0008943/2023	LOKANATH BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /243 /2023 () //
11	BLAPL/0008944/2023	PANU @ BANAMBAR SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /103 /2023 () //

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12	BLAPL/0008945/2023	G. JAYA RAULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /488 /2023 () //
13	BLAPL/0008946/2023	PUNIRAM SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAKHANPUR /168 /2023 () //
14	BLAPL/0008947/2023	RAJESH KUMAR PATRA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	NAYAPALLI P.S. /124 /2023 () //
15	BLAPL/0008948/2023	SOMANATH GAMANGO VS STATE OF ORISSA	BISWA RANJAN DAS VS	ADVA /63 /2021 () //
16	BLAPL/0008949/2023	SHISHIR @ SISIR KUMAR NAYAK @ SWAIN VS STATE OF ORISSA	ARJEET MISHRA VS	BANARAPAL /230 /2022 () //
17	BLAPL/0008950/2023	SANA @ MALLIK SAMIM AKHTAR VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /109 /2023 () //
18	BLAPL/0008951/2023	BASARAT ANSARI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ROURKELA CYBER P.S. /13 /2021 () //
19	BLAPL/0008952/2023	BANGA NAYAK VS STATE OF ODISHA	SATYANARAYAN PANDA VS	CAPITAL P.S. /95 /2023 () //
20	BLAPL/0008953/2023	RAJENDRA PRADHANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /128 /2023 () //
21	BLAPL/0008954/2023	MOHAN KUMAR BHUYAN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	PANIKOILI /61 /2020 () //
22	BLAPL/0008955/2023	LUCKY @ MANORANJAN PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /508 /2023 () //
23	BLAPL/0008956/2023	MOHAN KUMAR BHUYAN	ASHOK KUMAR BEHERA	PANIKOILI /62 /2020

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		VS	VS	()
24	BLAPL/0008957/2023	STATE OF ODISHA PRAKASH CHANDRA SAHOO	DEEPAK KU SAHOO	// KENDRAPARA SADAR /464 /2023
		VS	VS	()
25	BLAPL/0008958/2023	STATE OF ODISHA RANJAN @ CHEMU @ DEBABRATA MAHAKUD	PARTHA SARATHI DAS	// KEONJHAR TOWN /206 /2023
		VS	VS	()
26	BLAPL/0008959/2023	STATE OF ORISSA SUDARSAN BHOI @ SAMAL	BIPIN KUMAR NAYAK	// BALANGA /32 /2019
		VS	VS	()
27	BLAPL/0008960/2023	STATE OF ODISHA MADHABA BEHERA	ARUN KUMAR ACHARYA	// MOHANA /62 /2021
		VS	VS	()
28	BLAPL/0008961/2023	STATE OF ORISSA SANTILATA SAHU	SUSANTA KUMAR BARAL	// BELLAGUNTHA /171 /2023
		VS	VS	()
29	BLAPL/0008962/2023	STATE OF ODISHA KUNA BARIK	JYOTIRMAYA SAHOO	// BUGUDA /447 /2023
		VS	VS	()
30	BLAPL/0008963/2023	STATE OF ODISHA RICHARD NAYAK @ RONY @ TOWELL	MAHES DAS	// BALLIGUDA /22 /2023
		VS	VS	()
31	BLAPL/0008964/2023	STATE OF ORISSA KUNDESWAR MAJHI	MAHES DAS	// TUMUDIBANDHA /13 /2023
		VS	VS	()
32	BLAPL/0008965/2023	STATE OF ORISSA ALEKHA SAGARIA	BIBHU PRASAD CHHUALSINGH	// TUMUDIBANDHA /79 /2023
		VS	VS	()
33	BLAPL/0008966/2023	STATE OF ODISHA NARAYAN BEHERA	JYOTIRMAYA SAHOO	// BUGUDA /447 /2023
		VS	VS	()
34	BLAPL/0008967/2023	STATE OF ODISHA BISWANATH PRADHAN	BIJAYA KUMAR RAGADA	// DEOGARH /456 /2023
		VS	VS	()

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35	BLAPL/0008968/2023	STATE OF ORISSA BALARAM PUTI VS	GURUPRASAD BEHERA VS	// / /0 ()
36	BLAPL/0008969/2023	STATE OF ODISHA PUJIT PATRA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
37	BLAPL/0008970/2023	STATE OF ODISHA ASHOK @ AKRURA KUMBHAR VS	ABHILASH MISHRA VS	// LACHHIPUR /28 /2023 ()
38	BLAPL/0008971/2023	STATE OF ORISSA ANUJ KUMAR MOHANTY VS	GURUPRASAD BEHERA VS	// / /0 ()
39	BLAPL/0008972/2023	STATE OF ODISHA LAXMIDHAR ROUTRAY VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /418 /2022 ()
40	BLAPL/0008973/2023	STATE OF ODISHA LAXMAN TARAI VS	PRATYUSHA NAIDU VS	// BADABAZAR /122 /2021 ()
41	BLAPL/0008974/2023	STATE OF ODISHA MAHENDRA MALLIK VS	SUBHRANSU BAGARTY VS	// TUSRA /94 /2023 ()
42	BLAPL/0008975/2023	STATE OF ODISHA MANOJA DIGAL VS	MRUTYUNJAYA MOHANTY VS	// Maitri Vihar PS /181 /2023 ()
43	BLAPL/0008976/2023	STATE OF ORISSA GULA @ PRAVAT KUMAR MARTHA VS	GOREKHANATH DAS VS	// LAXMISAGAR P.S. /263 /2023 ()
44	BLAPL/0008977/2023	STATE OF ODISHA RAMESH JAGDEV VS	MANAS KUMAR CHAND VS	// BAGHAMARI /17 /2023 ()
45	BLAPL/0008978/2023	STATE OF ODISHA ABHISEKH KUCHVANDIYA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /77 /2023 () //

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46	BLAPL/0008979/2023	K. NARASINGH MURTY VS STATE OF ORISSA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /307 /2023 () //
47	BLAPL/0008980/2023	PANDURAJ DIGAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// / /0 ()
48	BLAPL/0008981/2023	NUAMAJHI KADRAKA VS STATE OF ORISSA	SARATHI JYOTI MOHANTY VS	// MUNIGUDA /187 /2023 ()
49	BLAPL/0008982/2023	MANAS PALEI @ CHANDU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// BANAPUR P.S. /263 /2023 ()
50	BLAPL/0008983/2023	BULA DAS @ BULU VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// PURI TOWN /198 /2023 ()
51	BLAPL/0008984/2023	SIVA MADKAMI VS STATE OF ORISSA	KISHORE KUMAR MISHRA VS	// M.V.79 /42 /2022 ()
52	BLAPL/0008985/2023	VIKASH OJHA VS STATE OF ORISSA	PARTHA SARATHI NAYAK VS	// ROURKELA CYBER P.S. /8 /2022 ()
53	BLAPL/0008986/2023	CHANDRAKANTA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// MURUDA /130 /2023 ()
54	BLAPL/0008987/2023	ANIL SUR VS STATE OF ORISSA	DIBYAJYOTI SAHOO VS	// MARINE PS AT JAMBO /107 /2023 ()
55	BLAPL/0008988/2023	MATIRAM KHARSEL VS STATE OF ORISSA	RAMESH CHANDRA MAHARANA VS	// JHARSUGUDA /391 /2023 ()
56	BLAPL/0008989/2023	KANHA BEHERA VS STATE OF ORISSA	SURYAKANTA DASMOHAPATRA VS	// MANGALA BAG /316 /2022 ()
57	BLAPL/0008990/2023	ASHOK KUMAR THAKUR	SULOCHANA PATRO	// RAMBHA (KHALLIKOTE) /286 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008991/2023	SATYANARAYAN BEHERA	SURENDRA KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ORISSA		//
59	BLAPL/0008992/2023	RAMOD TIWARI	AMIT PRASAD BOSE	MOHANA /161 /2021
		VS	VS	()
		STATE OF ORISSA		//
60	BLAPL/0008993/2023	K. SANTOSH	SUSHANTA KUMAR SAMANTARAY	NIALI /450 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008994/2023	NIRAKAR JENA	SAPAN KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
62	BLAPL/0008995/2023	SANKAR BAHADUR	SURYAKANTA DASH	SEMILLIGUDA /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008996/2023	BUDU @ GUDDU DAS @ GUDU DAS	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /275 /2023
		VS	VS	()
		STATE OF ORISSA		//
64	BLAPL/0008997/2023	ARJUN KHORA	PRASANTA KUMAR NANDA	CHITRAKONDA /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008998/2023	SALMA BEGUM @ KAMINI	SAROJ KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008999/2023	BANSIDHAR MEHER	GOPAL PRASAD LAL	BURLA /274 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009000/2023	PINTU NAHAK	GYANA RANJAN MOHANTY	GOLANTHARA (BERHAMPUR) /284 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009001/2023	DAMU PUJARI	PRASANTA KUMAR NANDA	MATHILI /176 /2022
		VS	VS	()

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69	BLAPL/0009002/2023	STATE OF ORISSA MANOJ NAYAK VS	BEDA PRAKASH PANDA VS	// //0 ()
70	BLAPL/0009003/2023	STATE OF ORISSA S.KANKEYA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /307 /2023 ()
71	BLAPL/0009004/2023	STATE OF ORISSA LINGARAJ PANDA VS	BHARAT JALLI VS	// LINGARAJ P.S. /155 /2023 ()
72	BLAPL/0009005/2023	STATE OF ORISSA KUMBAN NAGARAJU VS	PRASANTA KUMAR NANDA VS	// KALIMELA /99 /2022 ()
73	BLAPL/0009006/2023	STATE OF ODISHA MAMI SAHOO VS	ANUP UDAYA SENAPATI VS	// Maitri Vihar PS /205 /2023 ()
74	BLAPL/0009007/2023	STATE OF ORISSA ASHANTA DAS VS	ANUP UDAYA SENAPATI VS	// Maitri Vihar PS /205 /2023 ()
75	CMAPL/0000570/2023	STATE OF ORISSA SALINA BHUYAN VS	ADV VS	// // ()
76	CMAPL/0000571/2023	ASHKATA KUMAR PRADHAN GEETANJALI BEHERA VS	ADV. VS	// // ()
77	CMP/0000881/2023	A.O., HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO.) PRAGYAN ROUT VS	BIBEKANANDA BHUYAN VS	// // ()
78	CMP/0000882/2023	RAJENDRA KUMAR SANTUKA NIRANJAN SAHOO VS	MAHESWAR MOHANTY VS	// // ()
79	CMP/0000883/2023	PREMALATA SAHOO BELLA SAHOO VS	LAKSHMAN MISHRA VS	// // ()
		KULAMANI SAHOO		//

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80	CMP/0000884/2023	M/S. MARS PROMOTERS AND DEVELOPERS PVT. LTD. VS NIBEDITA VERMA	AGNIBHAR BARICK VS	// 0 //
81	CMP/0000885/2023	SAFOORA BEGUM VS RASHIDA BIBI	S.A.ALI VS	// 0 //
82	CMP/0000886/2023	KADAMBINI SATAPATHY VS DURGA CHARAN NAYAK	SUVASHISH PATTANAIK VS	// 0 //
83	CONTC/0005753/2023	SRINIBASH DAS VS SASWAT MISHRA, IAS	PRAKASH KUMAR ROUT VS	// 0 //
84	CONTC/0005754/2023	AMALENDU DASH VS ASWATHY S.,COMMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPTT.	SIDHARTH PRASAD DAS VS	// 0 //
85	CONTC/0005755/2023	DEBASIS MOHANTY VS VEER VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
86	CONTC/0005756/2023	PRATAP KUMAR PANIGRAHI VS SWADHADEV SINGH, I.A.S.	ADV VS	// 0 //
87	CONTC/0005757/2023	MAHESWAR MANDAL VS SUBHALAXMI NAYAK, DISTRICT EDUCATION OFFICER, KENDRAPARA	MANAS RANJAN PRADHAN VS	// 0 //
88	CONTC/0005758/2023	BENUDHAR JEE VS BIRAJA PRASAD PRADHAN, SUPERITENDING ENGINEER, PUBLIC HEALTH DIVISION II CUTTACK	ADV VS	// 0 //
89	CONTC/0005759/2023	ANUPAMA PATTANAYAK VS BISWAJIT GHOSH, D.E.O., PURI	ADV. VS	// 0 //
90	CONTC/0005760/2023	PRAFULLA KUMAR SATAPATHY VS MANOJ KUMAR PADHI, DIRECTOR, T.E. AND SCERT, ODISHA	ADV VS	// 0 //
91	CONTC/0005761/2023	SUKADEV BEHERA	GAGAN BIHARI SINGH	//



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		VS	VS	0
92	CONTC/0005762/2023	SANDEEP SAMPAT MADKAR, IPS		//
		SILENDU SARANGI	ADV	//
		VS	VS	0
93	CONTC/0005763/2023	SRIKANTA PARIJA, TAHASILDAR, MARSHAGHAI		//
		RAGHUNATH PARIDA	ADV.	//
		VS	VS	0
94	CONTC/0005764/2023	ASWATHY S., I.A.S.		//
		PURNA CHANDRA BARIK	ADV.	//
		VS	VS	0
95	CONTC/0005765/2023	ASWATHY S., IAS		//
		ANANTA KUMAR SAHU	ADV.	//
		VS	VS	0
96	CONTC/0005766/2023	ASWATHY S., IAS		//
		RAKESH KUMAR MISHRA	ADV.	//
		VS	VS	0
97	CONTC/0005767/2023	ASWATHY S., IAS		//
		SRI SRI GOPALJEE MAHAPRABHU BIJE,GANJAM	ADV	//
		VS	VS	0
98	CONTC/0005768/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. CUM COMMNR., REVENUE AND DISASTER MANAGEMENT DEPT.		//
		LOKANATH SETHI	ADV	//
		VS	VS	0
99	CONTC/0005769/2023	K SUDARSHAN CHAKRAVARTHY, COLLECTOR AND DIST.MAGISTRATE, KHORDHA		//
		DINABANDHU JENA	ADV.	//
		VS	VS	0
100	CONTC/0005770/2023	DR. KANHU CHARAN DHIR, OAS (SAG)		//
		NABAGHAN BARIK	ADV	//
		VS	VS	0
101	CONTC/0005771/2023	SATYABRATA SAHU, I.A.S.		//
		BIJAYA KUMAR PANDA	ADV.	//
		VS	VS	0
102	CONTC/0005772/2023	SATYABRATA SAHOO, IAS		//
		PRASANNA KUMAR SAHOO	KISHORE KUMAR MISHRA	//
		VS	VS	0

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		VIJAYA AMRUTA KULANGI, IAS		//
103	CONTC/0005773/2023	MAMI SUNA	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
104	CONTC/0005774/2023	SHANTILATA NAIK	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
105	CONTC/0005775/2023	AMBIKA TANDIA	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
106	CONTC/0005776/2023	RAMESH KUMAR JENA	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
107	CONTC/0005777/2023	PRADEEP KUMAR PANIGRAHI	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
108	CONTC/0005778/2023	BINOD BIHARI SAHOO	ADV.	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
109	CONTC/0005779/2023	GREGORY TETE	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
110	CONTC/0005780/2023	PARA BADAIK	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
111	CONTC/0005781/2023	KAMALA BAGH	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
112	CONTC/0005782/2023	SUDRA NAIK	SIBANARAYAN BISWAL	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
113	CONTC/0005783/2023	SUGRI BAGH	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//

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114	CONTC/0005784/2023	HEMA GHASI VS SANGRAMJIT NAYAK, I.A.S.	adv. VS	// 0 //
115	CONTC/0005785/2023	CHANDRAMANI KAR VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
116	CONTC/0005786/2023	RABINDRA KARMAKAR VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
117	CONTC/0005787/2023	HARI KANDALU VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
118	CONTC/0005788/2023	AKASH NAIK VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
119	CONTC/0005789/2023	SURESH GOCHHAYAT VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
120	CONTC/0005790/2023	LAXMAN SRIRAM VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
121	CONTC/0005791/2023	S.RAMA RAO VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
122	CONTC/0005792/2023	IGNACE DUNG DUNG VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
123	CONTC/0005793/2023	RADHASHYAM MOHANTY VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
124	CONTC/0005794/2023	LAXMIKANTA DAS VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
125	CONTC/0005795/2023	SRIKANTA KUMAR ROUT	ADV	//

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		VS	VS	0
126	CONTC/0005796/2023	SANGRAMJIT NAYAK, I.A.S. BRAHMANANDA BASTIA	ADV	//
		VS	VS	0
127	CONTC/0005797/2023	SANGRAMJIT NAYAK, I.A.S. NANDA KISHORE DASH	ADV	//
		VS	VS	0
128	CONTC/0005798/2023	SANGRAMJIT NAYAK, I.A.S. NILAMANI BEHERA	ADV	//
		VS	VS	0
129	CONTC/0005799/2023	SANGRAMJIT NAYAK, I.A.S. INDRAJIT KALAYAT	ADV	//
		VS	VS	0
130	CONTC/0005800/2023	SANGRAMJIT NAYAK, I.A.S. RAMU SRIRAM	ADV	//
		VS	VS	0
131	CONTC/0005801/2023	SANGRAMJIT NAYAK, I.A.S. KHIROD DAS	ADV	//
		VS	VS	0
132	CONTC/0005802/2023	SANGRAMJIT NAYAK, I.A.S. GANGADHAR JENA	ADV	//
		VS	VS	0
133	CONTC/0005803/2023	SANGRAMJIT NAYAK, I.A.S. BULU MUKHI	ADV	//
		VS	VS	0
134	CONTC/0005804/2023	SANGRAMJIT NAYAK, I.A.S. RABINDRA @ RABIN SATPATHY	ADV	//
		VS	VS	0
135	CONTC/0005805/2023	SANGRAMJIT NAYAK, I.A.S. D.DHAN RAJU	ADV	//
		VS	VS	0
136	CONTC/0005806/2023	SANGRAMJIT NAYAK, I.A.S. SUJANA CHOUDHURY	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0005807/2023	SANGRAMJIT NAYAK, I.A.S. RABINDRA SAHU @ RABINDRA KUMAR SAHU VS	ADV VS	// // 0
138	CONTC/0005808/2023	SANGRAMJIT NAYAK, I.A.S. KAUSALYA BEHERA VS	SATYABRATA SENAPATI VS	// // 0
139	CONTC/0005809/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. SALGE TUDU VS	BIGYAN KUMAR SHARMA VS	// // 0
140	CONTC/0005810/2023	ASWATHY S., COMMNR. CUM SECY. GOVT., S AND ME DEPT. PRABIR KUMAR BEHERA VS	BIGYAN KUMAR SHARMA VS	// // 0
141	CONTC/0005811/2023	ASWATHY S., COMMNR. CUM SECY. GOVT., S AND ME DEPT. NILAMANI NAYAK VS	BIGYAN KUMAR SHARMA VS	// // 0
142	CONTC/0005812/2023	ASWATHY S., COMMNR. CUM SECY. GOVT., S AND ME DEPT. BIJAYA KUMAR NAYAK VS	ADV. VS	// // 0
143	CONTC/0005813/2023	ASWATHY S., IAS LAXMIDHAR BEHERA VS	ADV. VS	// // 0
144	CONTC/0005814/2023	ASWATHY S., I.A.S. UJJAL KUMAR BEHERA VS	ADV. VS	// // 0
145	CONTC/0005815/2023	ASWATHY S.,IAS DEBANANDA BHARATI VS	BIGYAN KUMAR SHARMA VS	// // 0
146	CONTC/0005816/2023	ASWATHY S., COMMNR. CUM SECY. GOVT., S AND ME DEPT. GANGAMANI MAJHI VS	BIGYAN KUMAR SHARMA VS	// // 0
147	CONTC/0005817/2023	ASWATHY S., COMMNR. CUM SECY. GOVT., S AND ME DEPT. DHIRENDRA NATH PARIDA VS	ADV VS	// // 0
		ASWATHY S., I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0005818/2023	TAPAN KUMAR PANIGRAHI VS PRATIK SAHOO, TAHASILDAR, TIHIDI, BHADRAK	SUKANTA KUMAR NAYAK VS	// ()
149	CRLA/0000888/2023	SK SIRAJ VS STATE OF ORISSA	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI /26 /2022 ()
150	CRLA/0000889/2023	HARISH CHANDRA BEHERA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// BETNOTI /210 /2023 ()
151	CRLA/0000890/2023	RAJESH SINGH DEO VS STATE OF ODISHA	DIVYADARSHAN KAR VS	// KOMNA PS /158 /2017 ()
152	CRLMA/0000297/2023	ARABINDA SAHOO@BIREN VS STATE OF ODISHA	NIHAL RATH VS	// BADAGODA P.S. /309 /2020 ()
153	CRLMA/0000298/2023	PADMALOCHAN MOHANTY VS STATE OF ODISHA	ADV. VS	// / /0 ()
154	CRLMA/0000299/2023	ALOK CHANDRA NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	// NIMAPADA /10 /2021 ()
155	CRLMC/0003473/2023	KISHORE @ISWAR NAYAK VS STATE OF ODISHA	ABHIJIT DAS VS	// BHUBAN /428 /2022 ()
156	CRLMC/0003474/2023	JANAKI BALLAVA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// NARASINGHPUR /27 /2021 ()
157	CRLMC/0003475/2023	MANAS DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
158	CRLMC/0003476/2023	GANGADHAR BAL VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// AUL /442 /2023 ()
159	CRLMC/0003477/2023	MD. ARBAJ	ASWINI KUMAR DASH	// SAMBALPUR TOWN /326 /2022



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003489/2023	STATE OF ODISHA PRIYALATA ROUL VS	UMA CHARAN MISHRA VS	// BALASORE SADAR /225 /2023 ()
172	CRLMC/0003490/2023	STATE OF ODISHA BHUNESWAR PRASAD VERMA VS	HEMANT KUMAR MUND VS	// / /0 ()
173	CRLMC/0003491/2023	ENFORCEMENT DIRECTORATE SUNIL NAHAK VS	BIJAYA KUMAR RAGADA VS	// ASKA /210 /2012 ()
174	CRLMC/0003492/2023	STATE OF ODISHA M/S. RESILENT PRE FAB INDIA PVT. LTD., BBSR VS	UMESH CHANDRA BEHURA VS	// / /0 ()
175	CRLMC/0003493/2023	CHANDAN PATRA PURNA CHANDRA BISWAL VS	BIJAYA KUMAR RAGADA VS	// BEGUNIA P.S. /98 /2022 ()
176	CRLMC/0003494/2023	STATE OF ODISHA MANDAKINI SAHOO VS	BISWARANJAN DALAI VS	// BALICHANDRAPUR /64 /2011 ()
177	CRLMC/0003495/2023	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /530 /2022 ()
178	CRLMC/0003496/2023	STATE OF ODISHA LACHMANA GOUDA VS	DIBYAJYOTI SAHOO VS	// KASHIPUR /32 /2020 ()
179	CRLMC/0003497/2023	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	PRADEEP KUMAR DAS VS	// SABARANG /176 /2022 ()
180	CRLMC/0003498/2023	STATE OF ODISHA GANESH APAT VS	SAPAN KUMAR LENKA VS	// BARBIL /184 /2023 ()
181	CRLMC/0003499/2023	STATE OF ODISHA MANJULATA NAYAK VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// BADACHANA /110 /2023 () //



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182	CRLMC/0003500/2023	TIMBA EKKA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BIRMITRAPUR /24 /2017 () //
183	CRLMC/0003501/2023	KHETRABASI MALLIK @ RINKU VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BADACHANA /115 /2018 () //
184	CRLMC/0003502/2023	RAHUL @ RUBUL NAIK VS STATE OF ODISHA	JYOTI RANJAN DEO VS	RAMPUR (SONEPUR) /31 /2023 () //
185	CRLMC/0003503/2023	NARENDRA SAHU @ NAREN SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR SADAR /17 /2012 () //
186	CRLMC/0003504/2023	MUNA JENA @ MUNA CHANDRA JENA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	HINJILI (CHATRAPUR) /314 /2014 () //
187	CRLMC/0003505/2023	RAMESH CHANDRA LAENKA VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
188	CRLMC/0003506/2023	P.MANIKYAM VS ORISSA STATE CIVIL SUPPLIES CORPORATION LTD.	VIJAYA KAR VS	/ /0 () //
189	CRLMC/0003507/2023	PRADEEP BISWAL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /508 /2020 () //
190	CRLMC/0003508/2023	DR. GUNANIDHI NAIK VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	KOMNA PS /164 /2023 () //
191	CRLMC/0003509/2023	ASHISH RANJAN DAS VS SURENDRA KUMAR MISHRA	RANJAN KUMAR ROUT VS	/ /0 () //
192	CRLMC/0003510/2023	SURYAKANTA DAS VS STATE OF ODISHA	Deba Kumar Rath VS	KUAKHIA /76 /2023 () //
193	CRLMC/0003511/2023	SUSHIL SAHU @ SUSIL SAHU	AMLAN SHAKTI PAUL	JANKIA P.S. /9 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0003512/2023	BIJAY DIXIT @ BIJAYA KUMAR DIXIT	UNMESH CHANDRA JENA	BHADRAK RURAL /631 /2022
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0003513/2023	SWAPNA SARITA SAMAL	UNMESH CHANDRA JENA	MANCHESWAR P.S. /308 /2023
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0003514/2023	LAMBODAR NAYAK@ABHIMANYU LAMBODAR NAYAK	VIKASH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001562/2023	RANJU LATA SABUT	ABIT SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001563/2023	MONALISA SENAPATI	MITHUN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001564/2023	DALI SAHOO	SAKTI PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001565/2023	CHANDRA KANTA SABAT		/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001566/2023	PRAKASH KUMAR SAHOO	RAVI SHANKAR SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0001567/2023	MANOJ BAJAJ	SATYABRATA SUTAR	/ /0
		VS	VS	()
		DEPUTY COMMISSIONER OF POLICE, BBSR		//
203	CRLMP/0001568/2023	SK. FIROJ	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001569/2023	SHANTILATA JENA	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001570/2023	STATE OF ODISHA BAISHNAB CHARAN OJHA VS	AMIT PRASAD BOSE VS	// //0 ()
206	CRLREV/0000407/2023	STATE OF ODISHA PRIYANKA RAY VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /78 /2022 ()
207	CRLREV/0000408/2023	STATE OF ODISHA M/S.D.N.HOMES PVT. LTD. VS	ASIT KUMAR DASH VS	// //0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack)
208	CRLREV/0000409/2023	UNION OF INDIA MUSA @ SURAJ DAS VS	ANANTA NARAYAN PATTANAYAK VS	2(C)CC/0000004/2023 JAJPUR TOWN /240 /2017 ()
209	FAO/0000362/2023	STATE OF ODISHA THE MANAGER (T.P.CELL), MS. NEW INDIA ASSURANCE CO. LTD., BBSR VS	SUBROJO K. SAMPATHY VS	// // ()
210	FAO/0000363/2023	NASIMA BIBI D.M., M/S. NATIONAL INSURANCE CO. LTD., BBSR VS	NAYAN BEHARI DAS VS	// // ()
211	FAO/0000364/2023	SANJAY KUMAR SAMAL THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD., BBSR VS	NAYAN BEHARI DAS VS	// // ()
212	MACA/0000763/2023	RABI KISHAN AVINASH PANDA VS	PRADEEP KUMAR MISHRA VS	// // ()
213	MATA/0000261/2023	MANAGER LEGAL, IFFCO TOKIO GEN.INS.CO.LTD. SUMITA PANDA VS	MRUTYUNJAYA MAHARANA VS	// // ()
214	RPFAM/0000244/2023	JYOTIKRUSHNA PANDA NUNI SAHOO @ NUNI KUMAR SAHOO VS	AMIT KUMAR NATH VS	// // ()
215	RSA/0000341/2023	ARUNDHATI SAHOO JASODA BEHERA VS	AJIT CHANDRA MOHAPATRA VS	// // ()
		RAGHUNATH BEHERA		//

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216	RSA/0000342/2023	SURENDRA PRADHAN VS AJODHYA SAHOO	DEBASIS PANIGRAHI VS	// 0 //
217	RSA/0000343/2023	TUNI BEHERA VS BINOD BEHERA	SUKANTA KUMAR NAYAK VS	// 0 //
218	RSA/0000344/2023	ANJALI TRIPATHY VS SUBASH CHANDRA MOHANTY	DEBASIS TRIPATHY VS	// 0 //
219	RSA/0000345/2023	SUKANTI BEHERA VS SRI SRI LAXMI NARAYAN MAHAPRABHU BIJE	BIBEKANANDA BHUYAN VS	// 0 //
220	RVWPET/0000324/2023	STATE OF ODISHA VS KUSHASAN MOHANTY	GAJENDRANATH ROUT,A.S.C VS	// 0 //
221	RVWPET/0000325/2023	SURENDRA JENA @ MARTHA VS STATE OF ODISHA	ADV. VS	// 0 //
222	RVWPET/0000326/2023	TEMPLE CITY INSTITUTE OF TECHNOLOGY, JATANI VS STATE OF ODISHA	M.HORHUNGO, SR.ADV. VS	// 0 //
223	TRP(C)/0000250/2023	SONALI DASH VS SARTHAK DASH	PRABHAT KUMAR KHANDELWAL VS	// 0 //
224	TRPCRL/0000066/2023	PRASANTA NAYAK VS GAYATRI NAYAK	ASHOK KUMAR BEHERA VS	//0 0 //
225	WA/0001872/2023	STATE OF ODISHA VS PRAGNYA PRITAM JENA	DEBASIS NAYAK,A.G.A VS	// 0 //
226	WA/0001873/2023	MINATI MISHRA VS THE STATE INFORMATION COMMISSIONER, ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
227	WA/0001874/2023	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//

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		VS	VS	0
		JAGANNATH PAL		//
228	WA/0001875/2023	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//
		VS	VS	0
		HARIHAR RANA		//
229	WA/0001876/2023	CHANDRAKANTA SABAT		//
		VS	VS	0
		BHUPENDRA NATH SAHU		//
230	WA/0001877/2023	SAYED FIROZ ALLI	GYANA RANJAN SETHI	//
		VS	VS	0
		ADDL. D.G. CUM DIRECTOR GENERAL PRISONS, AND DIRECTOR REFERMATIVE SERVICES, ORISSA/		//
231	WA/0001878/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
		MD. AZIM KHAN		//
232	WA/0001879/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
		PRATAP KUMAR BEHERA		//
233	WA/0001880/2023	STATE OF ODISHA	GAJENDRANATH ROUT,A.S.C	//
		VS	VS	0
		SRIKANTA BEHERA		//
234	WA/0001881/2023	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
		SUBHRAJIT SAHU		//
235	WA/0001882/2023	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
		KUMULI KAILASH		//
236	WA/0001883/2023	JITENDRA RAJ	XXXXXXX	//
		VS	VS	0
		STATE OF ODISHA		//
237	WA/0001884/2023	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//
		VS	VS	0
		PRASANTA KUMAR SAHU		//
238	WA/0001885/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0

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239	WA/0001886/2023	ATULYA KUMAR RATH STATE OF ODISHA VS LADU KISHOR BEHERA	TARUN PATNAIK,A.S.C VS	// // 0 //
240	WA/0001887/2023	STATE OF ODISHA VS SANDHYARANI MOHARANA	TARUN PATNAIK, A.S.C. VS	// 0 //
241	WA/0001888/2023	STATE OF ODISHA VS SATYABRATA SAHOO	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
242	WP(C)/0025362/2023	ARUN KUMAR SAHU VS COLLECTOR BARAGARH	GOURANG CHARAN MOHAPATRA VS	// 0 //
243	WP(C)/0025363/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
244	WP(C)/0025364/2023	LAXMAN NAIK VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //
245	WP(C)/0025365/2023	SANTOSH KU. NAIK VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //
246	WP(C)/0025366/2023	BIPINI BIHARI NAYAK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
247	WP(C)/0025367/2023	AGAPIT BARLA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
248	WP(C)/0025368/2023	BIRANCHI NARAYAN NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
249	WP(C)/0025369/2023	ANUPAMA KUMARI PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //

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250	WP(C)/0025370/2023	GOPINATH PRUSETH VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
251	WP(C)/0025371/2023	JHASAKETAN SAHU VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
252	WP(C)/0025372/2023	HARIS CHANDRA SETH VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
253	WP(C)/0025373/2023	SANTOSH KUMAR NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
254	WP(C)/0025374/2023	SARATHI DHURUA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
255	WP(C)/0025375/2023	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
256	WP(C)/0025376/2023	JAGNYASENI PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
257	WP(C)/0025377/2023	NIRANJAN GUMANSINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
258	WP(C)/0025378/2023	ABHIMANYU SAHU VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
259	WP(C)/0025379/2023	SUMITRA NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
260	WP(C)/0025380/2023	EKADASHI ROUT VS STATE OF ODISHA	MANAS PATI VS	// 0 //
261	WP(C)/0025381/2023	LAXMIDHAR SWAIN	MANAS PATI	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025382/2023	GHANASHYAM MISRA AND SONS PVT. LTD., KOLKATA	SMRUTI MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0025383/2023	RAMESH CHANDRA PATEL	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
264	WP(C)/0025384/2023	KHAMASILA BHOI	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
265	WP(C)/0025385/2023	LAXMAN KUMAR BEHERA	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
266	WP(C)/0025386/2023	V. MOHAN RAO	DIPTIMAN MOHANTY	//
		VS	VS	0
		COMMISSIONER OF STATE TAX, CUTTACK		//
267	WP(C)/0025387/2023	BAIDYA NATH BEHERA	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
268	WP(C)/0025388/2023	MANAS RANJAN BHOI	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025389/2023	RANJAN KUMAR MISHRA	MANORANJAN MISHRA	//
		VS	VS	0
		SECRETARY, HOME AFFAIRS, NEW DELHI		//
270	WP(C)/0025390/2023	OM PRAKASH GUPTA	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
271	WP(C)/0025391/2023	JHASAKETAN PING	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
272	WP(C)/0025392/2023	E. VENKATA RAO	ABHAYA KUMAR BEHERA	//
		VS	VS	0



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273	WP(C)/0025393/2023	STATE OF ODISHA RE SUSTAINABILITY LTD., HYDERABAD VS FOREST AND CLIMATE CHANGE	TUSHAR KANTI SATAPATHY VS	// // ()
274	WP(C)/0025394/2023	YUDHISTHIR SAHU VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// () //
275	WP(C)/0025395/2023	AUROBINDA SAHOO VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// () //
276	WP(C)/0025396/2023	SADA SIBA BHOI VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// () //
277	WP(C)/0025397/2023	RADHA KRISHNA CHOUDHURY VS REVENUE DIV. COMMISSIONER, SOUTHERN DIV., BERHAMPUR	JAJATI KESHARI KHUNTIA VS	// () //
278	WP(C)/0025398/2023	KAIBALYA BEHERA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// () //
279	WP(C)/0025399/2023	CH. HARIKRUSHNA PATRA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// () //
280	WP(C)/0025400/2023	BASANT KUMAR DANDASENA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// () //
281	WP(C)/0025401/2023	DILLIP KUMAR LAKRA VS STATE OF ODISHA	SONALI PANDA VS	// () //
282	WP(C)/0025402/2023	SAKUNTALA KUMARA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// () //
283	WP(C)/0025403/2023	BHAGIRATHI SAHOO VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0025404/2023	GAYATRI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
285	WP(C)/0025405/2023	JAGYANSENEE DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0025406/2023	MINATI ORAM VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
287	WP(C)/0025407/2023	PIYUSH AGRAWAL VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
288	WP(C)/0025408/2023	BASANT KUMAR PASAYAT VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
289	WP(C)/0025409/2023	SIMADRI CHINTHADA VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
290	WP(C)/0025410/2023	BHUMANI PUJARI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
291	WP(C)/0025411/2023	ABHAYA KUMAR MALLA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
292	WP(C)/0025412/2023	SUDHIR KUMAR TUDU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
293	WP(C)/0025413/2023	VIVEKANANDA SCHOOL OF INTEGRAL EDUCATION, KANAMALI VS COLLECTOR, KHURDA	BANAMALI SAHOO 1 VS	// 0 //
294	WP(C)/0025414/2023	UNION OF INDIA VS MADAN MOHAN PARIDA	BIRENDRA KUMAR PARDHI,C.G.C VS	// 0 //
295	WP(C)/0025415/2023	GUNAMANI SAHU	SHASHI BHUSAN JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025416/2023	DIBAKAR NAIK	ABINASH ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0025417/2023	SEBA GHASI	DEEPAK UMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0025418/2023	DIBAKAR NAIK	ABINASH ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0025419/2023	BENUDHAR BHAINSA	SAROJANANDA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025420/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA	DR. BINODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0025421/2023	KALYANI DASH	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025422/2023	MIR MAHAMMAD HASIMULLA	BISWARANJAN MAHARATHA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025423/2023	KALINGA WARRIOR (PARTNERSHIP FIRM), CUTTACK	DR. BINODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0025424/2023	AMIT KUMAR DIKSHIT	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025425/2023	PRIYADARSHINI NAYAK @ ESTHER OLIVE	RAJIB RATH	//
		VS	VS	0
		CBSE, DELHI		//
306	WP(C)/0025426/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA	DR. BINODHA CHANDRA NAYAK	//
		VS	VS	0

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307	WP(C)/0025427/2023	STATE OF ODISHA NIRANJAN SAHU VS	KOUSIK ANANDA GURU VS	// // ()
308	WP(C)/0025428/2023	STATE OF ODISHA JOGENDRA ROUT VS	KABIR KUMAR JENA VS	// // ()
309	WP(C)/0025429/2023	STATE OF ODISHA M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA VS	PRABODHA CHANDRA NAYAK VS	// // ()
310	WP(C)/0025430/2023	STATE OF ODISHA VIVEKANAND GURU VS	KOUSIK ANANDA GURU VS	// // ()
311	WP(C)/0025431/2023	STATE OF ODISHA BISWARANJAN JENA VS	RANJAN KUMAR NAYAK VS	// // ()
312	WP(C)/0025432/2023	STATE OF ODISHA M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA VS	PRABODHA CHANDRA NAYAK VS	// // ()
313	WP(C)/0025433/2023	STATE OF ODISHA M/S BIZZARE ISPAT PVT. LTD., CHHATISGARH VS	KARTIK KURMY VS	// // ()
314	WP(C)/0025434/2023	THE COMMISSIONER OF CT AND GST, CUTTACK UPASI LOHAR VS	SUSANTA KUMAR BARAL VS	// // ()
315	WP(C)/0025435/2023	STATE OF ODISHA ANANTA DEHURY VS	PARTHA SARATHI NAYAK VS	// // ()
316	WP(C)/0025436/2023	STATE OF ODISHA MANGARAJ BEHERA VS	SAMEER KUMAR DAS VS	// // ()
317	WP(C)/0025437/2023	STATE OF ODISHA TRINATH SAHOO VS	PRAKASH KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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318	WP(C)/0025438/2023	ABHIMANYU NAYAK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
319	WP(C)/0025439/2023	MANIKA MALA MALLICK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
320	WP(C)/0025440/2023	SUKUMARI SANANAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
321	WP(C)/0025441/2023	GOPABANDHU PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
322	WP(C)/0025442/2023	KAILAS NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
323	WP(C)/0025443/2023	PRAMOD NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
324	WP(C)/0025444/2023	UNION BANK OF INDIA, PARADEEP BRANCH VS MANAS RANJAN SWAIN	TUNA SAHU VS	// 0 //
325	WP(C)/0025445/2023	BIPIN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
326	WP(C)/0025446/2023	SARAT PATNAIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
327	WP(C)/0025447/2023	SATYABHAMA DEO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
328	WP(C)/0025448/2023	MURALI BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
329	WP(C)/0025449/2023	PRAMOD NAYAK	AMITAV TRIPATHY	//

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		VS	VS	0
330	WP(C)/0025450/2023	STATE OF ODISHA DILLIP KUMAR SAHOO	SIDHARTH PRASAD DAS	//
		VS	VS	0
331	WP(C)/0025451/2023	COLLECTOR, KEONJHAR SISIRA RANJAN RAY	SOUMYA RANJAN DAS	//
		VS	VS	0
332	WP(C)/0025452/2023	STATE OF ODISHA SAGAR BHOI	AMITAV TRIPATHY	//
		VS	VS	0
333	WP(C)/0025453/2023	STATE OF ODISHA JAYANTI NAYAK	AMITAV TRIPATHY	//
		VS	VS	0
334	WP(C)/0025454/2023	STATE OF ODISHA KRATUSHESA BRAHMA	SOU MENDRA KUMAR NAYAK	//
		VS	VS	0
335	WP(C)/0025455/2023	VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY NIRANJAN NAYAK	AMITAV TRIPATHY	//
		VS	VS	0
336	WP(C)/0025456/2023	STATE OF ODISHA PRASANTA KUMAR MOHANTY	KUNAL KUMAR SWAIN	//
		VS	VS	0
337	WP(C)/0025457/2023	STATE OF ODISHA SARAT CHANDRA DASH	KUNAL KUMAR SWAIN	//
		VS	VS	0
338	WP(C)/0025458/2023	STATE OF ODISHA TAPAS KUMAR JENA	MITHUN DAS	//
		VS	VS	0
339	WP(C)/0025459/2023	STATE OF ODISHA DHANANJAYA PATEL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
340	WP(C)/0025460/2023	UTKAL GRAMEEN BANK, SAMBALPUR LEKURU NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0

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341	WP(C)/0025461/2023	STATE OF ODISHA SRIMANTA KUMAR DEHURI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0025462/2023	STATE OF ODISHA CHITTARANJAN MEHER VS	KUNAL KUMAR SWAIN VS	// // ()
343	WP(C)/0025463/2023	STATE OF ODISHA RAMA CHANDRA MOHANTY VS	SOUMENDRA KUMAR NAYAK VS	// // ()
344	WP(C)/0025464/2023	CANARA BANK, BBSR KISHOR KUMAR HOTA VS	KUNAL KUMAR SWAIN VS	// // ()
345	WP(C)/0025465/2023	STATE OF ODISHA BRUSHABHANU JENA VS	KUNAL KUMAR SWAIN VS	// // ()
346	WP(C)/0025466/2023	STATE OF ODISHA KULAMANI SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0025467/2023	STATE OF ODISHA AMRITA HIRWANI VS	SUDEEP KUMAR SARANGI VS	// // ()
348	WP(C)/0025468/2023	STATE OF ODISHA MIR SAMIRUDDIN VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
349	WP(C)/0025469/2023	STATE OF ODISHA SUHAGA SHEKHAR SAHOO VS	SRIDHAR RATH VS	// // ()
350	WP(C)/0025470/2023	STATE OF ODISHA RAMESH KUMAR SAHOO VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
351	WP(C)/0025471/2023	STATE OF ODISHA YUDHISTIR SAMANTARAY VS STATE OF ODISHA	SRIDHAR RATH VS	// // ()

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352	WP(C)/0025472/2023	RUPADHAR SAHU VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
353	WP(C)/0025473/2023	NAMITA SABAT VS PREETI DASH	S.S.RAO VS	// 0 //
354	WP(C)/0025474/2023	BIJAYALAXMI BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
355	WP(C)/0025475/2023	ASHOK KUMAR VS IOCL, BBSR	DEBABRATA RATH VS	// 0 //
356	WP(C)/0025476/2023	PURUSATTAM BISWAL VS STATE OF ODISHA	RAJU KUMAR SATAPATHY VS	// 0 //
357	WP(C)/0025477/2023	PRESS CLUB, ANGUL VS THE DIST. COLLECTOR-CUM-MAGISTRATE, ANGUL	SUMITRA MOHANTY VS	// 0 //
358	WP(C)/0025478/2023	BISHNU PRIYA SAMANTARAY VS STATE BANK OF INDA, BBSR	SOMANATH NANDA VS	// 0 //
359	WP(C)/0025479/2023	K.ARALUAMA DAS VS TH ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
360	WP(C)/0025480/2023	PRAKASH CHANDRA JENA VS BINOD KUMAR BEHERA	SUBHANKAR ROUT VS	// 0 //
361	WP(C)/0025481/2023	LAXMIDHAR DASH VS COLLECTOR AND D.M. CUTTACK	DINESH KUMAR PANDA VS	// 0 //
362	WP(C)/0025482/2023	NARESH SINGH SRIDAR VS COLLECTOR, BARGARH	BHOJARAJ SETH VS	// 0 //
363	WP(C)/0025483/2023	KALPANA PATTANAYAK @ SAHOO	BINI MISHRA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0025484/2023	NIKHIL KUMAR JENA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0025485/2023	FULDEO LAKRA	SONALI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0025486/2023	M/S ASIAN PAINTS LTD., KHORDA	UMESH CHANDRA BEHURA	//
		VS	VS	0
		STATE TAX OFFICER-CUM HEAD, CT AND GST ASSESSMENT UNIT, JAGATSINGHPUR		//
367	WP(C)/0025487/2023	SANTANU KUMAR MOHARANA	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0025488/2023	SANDHYA RANI MOHANTY	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0025489/2023	RABINDRA KUMAR DALAI	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0025490/2023	BINAPANI MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0025491/2023	HIMALAYA SELF HELP GROUP (S.H.G), KHURDA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0025492/2023	ANIL KUMAR PUROHIT	SOUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0025493/2023	PAYAL MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0025494/2023	SANDHYARANI MAHALA	BIDESH RANJAN BEHERA	//
		VS	VS	0

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375	WP(C)/0025495/2023	STATE OF ODISHA ITISHREE NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
376	WP(C)/0025496/2023	STATE OF ODISHA DAMAYANTI SAHOO VS	PRATIK DASH VS	// // ()
377	WP(C)/0025497/2023	STATE OF ODISHA MRITUNJAY KUMAR PRASAD VS	GAGAN BIHARI SINGH VS	// // ()
378	WP(C)/0025498/2023	STATE OF ODISHA SILPA PRADHAN VS	DURGESH NARAYAN RATH VS	// // ()
379	WP(C)/0025499/2023	STATE OF ODISHA PUJA PUNAM CHAMPATI VS	PITAMBAR PANDA VS	// // ()
380	WP(C)/0025500/2023	STATE OF ODISHA AJAYA ROUT VS	CHITTARANJAN PATNAIK VS	// // ()
381	WP(C)/0025501/2023	STATE OF ODISHA BIDYADHAR BARIK VS	DURGESH NARAYAN RATH VS	// // ()
382	WP(C)/0025502/2023	STATE OF ODISHA ASHOK KUMAR TRIPATHY VS	KARUNAKAR RATH VS	// // ()
383	WP(C)/0025503/2023	STATE OF ODISHA M/S. SURYAMANI DASH VS	KSHIROD KUMAR SAHOO VS	// // ()
384	WP(C)/0025504/2023	JOINT COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA REETA MOHANTY VS	DURGESH NARAYAN RATH VS	// // ()
385	WP(C)/0025505/2023	STATE OF ODISHA PRAKASH KUMAR PATNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // () //

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386	WP(C)/0025506/2023	M/S.IL AND FS PARADIP REFINERY WATER LTD., CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK I	HIBAKTI BHUSAN PANDA	// 0 //
387	WP(C)/0025507/2023	GODABARI SHANTI VS PURNIMA JENA	DAYANANDA MOHAPATRA	// 0 //
388	WP(C)/0025508/2023	NARASINGHA PADHY VS THE COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY	// 0 //
389	WP(C)/0025509/2023	JAGYANSENI PUTEL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI	// 0 //
390	WP(C)/0025510/2023	BALARAM SAHOO VS COLLECTOR, KEONJHAR	SIDHARTH PRASAD DAS	// 0 //
391	WP(C)/0025511/2023	BISWAJIT NAYAK VS STATE OF ODISHA	JAYDEEP PAL	// 0 //
392	WP(C)/0025512/2023	PITAMBER SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA	// 0 //
393	WP(C)/0025513/2023	GOURANG CHARAN NAIK VS STATE OF ODISHA	SIBA PRASAD PATI	// 0 //
394	WP(C)/0025514/2023	ARJUN SAHOO VS COLLECTOR, KEONJHAR	SIDHARTH PRASAD DAS	// 0 //
395	WP(C)/0025515/2023	SRINIBASH SAHOO VS TAHASILDAR, BBSR	JASHOBANTA DASH	// 0 //
396	WP(C)/0025516/2023	DR. SUJATA TOSH VS STATE OF ODISHA	AVIJIT MISHRA	// 0 //
397	WP(C)/0025517/2023	RASHMIREKHA BEHERA @ BARIK	PRASANTA KUMAR MOHANTY (2)	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0025518/2023	MANORAMA NANDI	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0025519/2023	M/S.PRAFULLA CHANDRA PANDA, PURI	PRAKASH KUMAR JENA	//
		VS	VS	0
		ADDL. STATE TAX OFFICER, PURI		//
400	WP(C)/0025520/2023	CHINMAYA KUMAR MAHANTA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0025521/2023	DURGA MADHAB SUNDARAY	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0025522/2023	SANGHAMITRA BASTIA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0025523/2023	SANDHYARANI MOHARANA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0025524/2023	JYOTSNA RANI MOHARANA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0025525/2023	BIRANCHI NARAYAN MOHARANA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0025526/2023	ANANTA PRASAD MEHER	NIHAL RATH	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT., PR AND DW DEPT., BBSR		//
407	WP(C)/0025527/2023	RAMACHANDRA HARIJAN	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0025528/2023	TRILOCHAN BEHERA	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0

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409	WP(C)/0025529/2023	STATE OF ODISHA SHIBA PRASAD MAHARANA VS	PRASANNA KUMAR SAHOO VS	// // ()
410	WP(C)/0025530/2023	STATE OF ODISHA NABA KISHORE BHOI VS	PRASANNA KUMAR SAHOO VS	// // ()
411	WP(C)/0025531/2023	STATE OF ODISHA RAJESH SAGAR VS	NIHAL RATH VS	// // ()
412	WP(C)/0025532/2023	STATE OF ODISHA GIRISH CHANDRA PATTNAIK VS	KRISHNA CHANDRA SAHU VS	// // ()
413	WP(C)/0025533/2023	STATE OF ODISHA ANANTA NARAYAN DAS VS	KSHIROD KUMAR ROUT VS	// // ()
414	WP(C)/0025534/2023	STATE OF ODISHA RAGHUNATH HARIJAN VS	NIHAL RATH VS	// // ()
415	WP(C)/0025535/2023	STATE OF ODISHA SAMIR KUMAR PANIGRAHI VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
416	WP(C)/0025536/2023	STATE OF ODISHA SAROJINI SA VS	KISHORE CHANDRA PRADHAN VS	// // ()
417	WP(C)/0025537/2023	STATE OF ODISHA PRAFULLA KUMAR DAS VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
418	WP(C)/0025538/2023	STATE OF ODISHA PINTU SWAIN VS	AGASTI KANUNGO VS	// // ()
419	WP(C)/0025539/2023	STATE OF ODISHA SANTOSH BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// // () //

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420	WP(C)/0025540/2023	PRAGATI WOMENS SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
421	WP(C)/0025541/2023	MANAS KUMAR MANGARAJ VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
422	WP(C)/0025542/2023	SUBAS CHANDRA SANDHIBIGRAHA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
423	WP(C)/0025543/2023	TRILOCHAN SAHOO VS TAHASILDAR, SADAR, CUTTACK	SRINIBAS PARIJA VS	// 0 //
424	WP(C)/0025544/2023	SARAT KUMAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
425	WP(C)/0025545/2023	KAPILENDRA BARAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
426	WP(C)/0025546/2023	BAIJAYANTI BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
427	WP(C)/0025547/2023	NARAYAN NAYAK VS COMMISSIONER OF CONSOLIDATION, BOARD OF REVENUE, CUTTACK	AKSHAYA KUMAR NAYAK VS	// 0 //
428	WP(C)/0025548/2023	NIMAIN CHARAN NAYAK VS EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
429	WP(C)/0025549/2023	JITENDRA RAJ VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
430	WP(C)/0025550/2023	JANA JAGRUTI DAS VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
431	WP(C)/0025551/2023	SOUBHAGYA PATTANAIK	HARA PRASAD RATH	//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0025552/2023	PRAKASH NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0025553/2023	KALUA NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0025554/2023	LAXMAN PARIDA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0025555/2023	NARAHARI NAYAK	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0025556/2023	RAMESH SWAIN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0025557/2023	KUMUDINI SAHANI	GOKULANANDA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0025558/2023	SAMALESWARI PRASAD NAYAK	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
439	WP(C)/0025559/2023	DASARATHI SWAIN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0025560/2023	SHAKTISHREE LENKA	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0025561/2023	JAYASHREE PATTANAIAK	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0025562/2023	ANITARANI SAW	KSHIROD KUMAR PAHIL	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0025563/2023	THE STATE OF ODISHA ASHUTOSH PANIGRAHI VS	LAXMI NARAYAN PATEL VS	// // ()
444	WP(C)/0025564/2023	STATE OF ODISHA BHAGABAN NAIK VS	SUDHIR KUMAR MALLICK VS	// // ()
445	WP(C)/0025565/2023	STATE OF ODISHA SULATA MOHAPATRA VS	ALOK KUMAR PANDA VS	// // ()
446	WP(C)/0025566/2023	STATE OF ODISHA PRABIR GHOSE VS	PAMI RATH VS	// // ()
447	WP(C)/0025567/2023	STATE OF ODISHA PRAMOD KUMAR RATH VS	DAYANANDA MOHAPATRA VS	// // ()
448	WP(C)/0025568/2023	STATE OF ODISHA SARAT SWAIN VS	SUDHIR KUMAR MALLICK VS	// // ()
449	WP(C)/0025569/2023	STATE OF ODISHA BENUDHAR PALAI VS	NRUSINGH CHARAN ROUT VS	// // ()
450	WP(C)/0025570/2023	STATE OF ODISHA RANJEET KUMAR SAMAL VS	GOKULANANDA MOHAPATRA VS	// // ()
451	WP(C)/0025571/2023	STATE OF ORISSA ARUN COLLEGE OF NURSING, KENDRAPARA VS	SUBHALAXMI MOHANTY VS	// // ()
452	WP(C)/0025572/2023	STATE OF ODISHA DEBENDRA KUMAR ROUT VS	JAJATI KESHARI KHUNTIA VS	// // ()
453	WP(C)/0025573/2023	VICE CHAIRMAN, BBSR, DEVELOPMENT AUTHORITY, KHURDA BIJAYA KUMAR BEHERA VS	BIBHUTI BHUSAN MISHRA VS	// // ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :08/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0025574/2023	ASHOK KUMAR DAS VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// () //
455	WP(C)/0025575/2023	SUMANTA KUMAR PADHI VS DHABAL PRASAD MISHRA	SURAJ MOHANTY VS	// () //
456	WP(C)/0025576/2023	SURYANARAYAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
457	WP(C)/0025577/2023	PROMODINI JUADI VS TANUJA BHOI	SRIKAR KUMAR RATH VS	// () //
458	WPCRL/0000110/2023	PRAFULLA SAMANTRA VS STATE OF ODISHA	AFRAAZ SUHAIL VS	/ /0 () //
459	WPCRL/0000111/2023	RAJANI NAIK VS STATE OF ODISHA	KARUNAKAR RATH VS	/ /0 () //
460	ABLAPL/0008511/2023	SUDHIR KUMAR PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /419 /2023 () //
461	ABLAPL/0008512/2023	KALIA @ PRASANT KUMAR PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	CHHENDIPADA /278 /2023 () //
462	ABLAPL/0008513/2023	MAHIBU KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /633 /2023 () //
463	ABLAPL/0008514/2023	TAPAN @ TAPAN KUMAR PRADHAN @ BISHNU PRASAD PRADHAN RAY VS STATE OF ODISHA	BISHNU PRADHAN RAY VS	KHURDA MODEL /483 /2023 () //
464	ABLAPL/0008515/2023	BUGUTA JYOTI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //
465	ABLAPL/0008516/2023	MANIA @ KULAMANI MALIK	PRABIR KUMAR RAY	PANIKOILI /194 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0008517/2023	STATE OF ODISHA BHABESH BHOI	DURLLABHA RANJAN MISHRA	// BOUDH /374 /2022
		VS	VS	()
467	ABLAPL/0008518/2023	STATE OF ODISHA PRIYAMBADA NAYAK	PRASANTA KUMAR MISHRA	// BHUBANESWAR VIGILANCE /15 /2023
		VS	VS	()
468	ABLAPL/0008519/2023	STATE OF ODISHA(VIG.) TINA RANI SAHU	SIDHARTH PRASAD DAS	// GOPALPUR /186 /2023
		VS	VS	()
469	ABLAPL/0008520/2023	STATE OF ODISHA RANJITA SAHU @ RANJITA KUMARI SAHU	SIDHARTH PRASAD DAS	// TARASINGI /188 /2023
		VS	VS	()
470	ABLAPL/0008521/2023	STATE OF ODISHA SIBA PRASAD PAIKARAY @ SIBA PAIKARAY	JYOTIRMAYA SAHOO	// BANAPUR P.S. /138 /2023
		VS	VS	()
471	ABLAPL/0008522/2023	STATE OF ODISHA SISIR KUMAR PATNAIK @ SURESH	TUKUNA KUMAR MISHRA	// JHARIGAM /159 /2020
		VS	VS	()
472	ABLAPL/0008523/2023	STATE OF ODISHA MANISH AGARWAL	ARIJEET MISHRA	// BADMAL /198 /2023
		VS	VS	()
473	ABLAPL/0008524/2023	STATE OF ODISHA RAHUL GOCHHI	ALOK KUMAR MOHAPATRA	// PURIGHAT /195 /2023
		VS	VS	()
474	ABLAPL/0008525/2023	STATE OF ODISHA JAYANTI GOCHHI	ALOK KUMAR MOHAPATRA	// PURIGHAT /195 /2023
		VS	VS	()
475	ABLAPL/0008526/2023	STATE OF ODISHA BANKANIDHI MOHANTY	PRASANNA KUMAR MISHRA	// KAMAKHYANAGAR /309 /2023
		VS	VS	()
476	ABLAPL/0008527/2023	STATE OF ODISHA PABANA SAHOO	JAYADEBA BEHERA	// NAYAGARH SADAR /125 /2023
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	ABLAPL/0008528/2023	STATE OF ODISHA SUNIL KUMAR SAMAL VS	DEBASISH SAMAL VS	// BALASORE SADAR /224 /2023 ()
478	ABLAPL/0008529/2023	STATE OF ORISSA SOUMYA RANJAN PAL VS	KISHORE CHANDRA PRADHAN VS	// CUTTACK SADAR /306 /2023 ()
479	ABLAPL/0008530/2023	STATE OF ODISHA ANUSAYA @ ANUSUYA JANI VS	SARBESWAR SAHOO VS	// TITILAGARH /117 /2023 ()
480	ABLAPL/0008531/2023	STATE OF ODISHA DIBAKAR MALIK VS	JAGANNATH KAMILA VS	// SORO /66 /2023 ()
481	ABLAPL/0008532/2023	STATE OF ODISHA BUDHANATH BHOI VS	PARESH KUMAR MOHANTY VS	// BALIANTA P.S. /38 /2018 ()
482	ABLAPL/0008533/2023	STATE OF ODISHA BALARAM SINGH VS	BADAL KUMAR BEHERA VS	// BALASORE SADAR /207 /2023 ()
483	ABLAPL/0008534/2023	STATE OF ODISHA BISWAJIT SAHIS @ NAIK @ NAYAK VS	SWARAJ PATEL VS	// BARGAON /146 /2023 ()
484	ABLAPL/0008535/2023	STATE OF ODISHA LAXMIDHAR BEHERA VS	ASHOK KUMAR SARANGI VS	// SUKINDA /169 /2023 ()
485	ABLAPL/0008536/2023	STATE OF ORISSA JAGANNATH SETHY VS	PRIYA RANJAN SINGH VS	// BIRIDI PS /177 /2022 ()
486	ABLAPL/0008537/2023	STATE OF ODISHA JITENDRA PAIKARAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /262 /2023 ()
487	ABLAPL/0008538/2023	STATE OF ORISSA PRASANNA KUMAR PANDA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// BAGHAMARI /127 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :08/08/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0008539/2023	RABINDRA BEHERA VS STATE OF ODISHA	PRADIPTA KUMAR DAS VS	KISSANNAGAR PS /110 /2023 () //
489	ABLAPL/0008540/2023	PURNA SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	BALIMI /47 /2023 () //
490	ABLAPL/0008541/2023	SUNIL KUMAR SAMAL VS STATE OF ORISSA	SATYA RANJAN MULIA VS	NEMALO /123 /2023 () //
491	ABLAPL/0008542/2023	LAXMAN KANHAR VS STATE OF ODISHA	TIKERAM MEHER VS	MANAMUNDA /171 /2023 () //
492	ABLAPL/0008543/2023	AMIT KUMAR MOHAPATRA VS STATE OF ORISSA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /228 /2023 () //
493	ABLAPL/0008544/2023	DIPAK KU. SRIVASTAVA VS STATE OF ORISSA	SIDHARTHA DAS VS	JODA /228 /2023 () //
494	ABLAPL/0008545/2023	SANU KUMAR BEHERA @ SANU BEHERA VS STATE OF ORISSA	PURNA CHANDRA MOHARANA VS	JENAPUR /175 /2023 () //
495	ABLAPL/0008546/2023	KAILASH CHANDRA SAHOO VS STATE OF ORISSA	SAUMYA RANJAN PRADHAN VS	KAMAKHYANAGAR /257 /2023 () //
496	ABLAPL/0008547/2023	SHISHIR KUMAR SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	KAMAKHYANAGAR /257 /2023 () //
497	ABLAPL/0008548/2023	GANESH PRASAD SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /355 /2023 () //
498	ABLAPL/0008549/2023	ARTATRANA PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /152 /2023 () //
499	ABLAPL/0008550/2023	MAHANANDA MAHALI	SARBESWAR SAHOO	ORKEL /158 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ORISSA		//
500	ABLAPL/0008551/2023	LANGA HANSDA	SUDHIR CHANDRA MOHANTA	BANGRIPOSI /156 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0008552/2023	NILAMANI DALEI	AJIT KUMAR MOHANTY	BANKI /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0008553/2023	PRAVAKAR MOHAPATRA	ANUP UDAYA SENAPATI	BADABAZAR /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0008554/2023	JAGADISH BEHERA @ JAGDISH BEHERA	JYOTIRMAYA SAHOO	GOPALPUR /264 /2023
		VS	VS	()
		STATE OF ORISSA		//
504	ABLAPL/0008555/2023	DIPTA KUMAR SAHOO	TUSAR KANTA MAHANTA	RAMACHANDRAPUR /157 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0008556/2023	DEBABRATA KANUNGO	ASHOK DAS	DHAULI PS /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0008557/2023	AJAYA SETHI @ DINA	RAJAT KUMAR PANDA	BONTH /118 /2023
		VS	VS	()
		STATE OF ORISSA		//
507	ABLAPL/0008558/2023	MADHUSUDAN KHUNTIA	UNMESH CHANDRA JENA	BHADRAK RURAL /463 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0008559/2023	CHANDRA KANTA PARIDA	GOPINATH MISHRA	KHURDA SADAR /215 /2023
		VS	VS	()
		STATE OF ORISSA		//
509	ABLAPL/0008560/2023	GAYATRI PARHI @ PADHI	AJAYA KUMAR TRIPATHY	SORO /462 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0008561/2023	PADU @ PADMA CHARAN PRADHAN	SANJIB KUMAR BHANJADEO	KUMBHARAPARA /159 /2023
		VS	VS	()

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	ABLAPL/0008562/2023	STATE OF ODISHA ARUN KUMAR DASH VS	GOUTAM CHARAN ROUT VS	// //0 ()
512	ABLAPL/0008563/2023	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	BASANTA KUMAR DAS VS	// BARKOTE /226 /2023 ()
513	ABLAPL/0008564/2023	STATE OF ODISHA JAGANNATH BEHERA VS STATE OF ORISSA	GYANENDRA CHANDRA SWAIN VS	// PIPLI /354 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :08/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 WPC(OAPPC)/33/2014	UMAKANTA PANDA-MP	M/S DURGESH NARAYAN RATH
2	9/2023 GUAP/9/2023	SK. HAIDER ALI-MP	ASHOK KUMAR DASH
3	36/2023 CRP/4/2023	BISWARUPA PADHI-MP	S.S.RAO
4	38/2023 CRLMA/297/2023	ARABINDA SAHOO@BIREN-MP	NIHAL RATH
5	56/2023 TRPCRL/66/2023	PRASANTA NAYAK-MP	ASHOK KUMAR BEHERA
6	66/2023 WPC(OA)/1712/2019	SRIHARI MAHANTA-MP	M.PRATAP
7	104/2023 JCRLA/39/2021	GHANA MUNDA-MP	ADV.
8	105/2023 JCRLA/97/2022	HAREKRUSHNA BARGE-MP	ADV.
9	106/2023 JCRLA/97/2022	HAREKRUSHNA BARGE-MP	ADV.
10	168/2023 SA/279/1999	KUSEI-MP	PARSURAM PANDA
11	169/2023 SA/279/1999	KUSEI-MP	M/S.P.P.RAY
12	170/2023 SA/279/1999	KUSEI-MP	M/S.P.P.RAY
13	227/2023 CMAPL/570/2023	SALINA BHUYAN-MP	ADV
14	266/2023 MATA/252/2023	SHAILABALA NAYAK-MP	BALARAM NAYAK
15	266/2023 CRLMP/1567/2023	MANOJ BAJAJ-MP	SATYABRATA SUTAR
16	268/2023 TRP(C)/250/2023	SONALI DASH-MP	PRABHAT KUMAR KHANDELWAL
17	292/2023 RPFAM/244/2023	NUNI SAHOO @ NUNI KUMAR SAHOO-MP	AMIT KUMAR NATH
18	303/2023 RVWPET/324/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
19	304/2023 RVWPET/324/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
20	305/2023 RVWPET/324/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
21	561/2023 CRLREV/327/2007	MAMATA PATRA@BARIK-MP	SURYAKANTA DWIBEDI
22	562/2023 CRLREV/407/2023	PRIYANKA RAY-MP	PABITRA KUMAR NAYAK
23	563/2023 CRLREV/399/2023	DEBENDRA SAHOO-MP	
24	564/2023 CRLREV/408/2023	M/S.D.N.HOMES PVT. LTD.-MP	ASIT KUMAR DASH
25	565/2023 CRLREV/409/2023	MUSA @ SURAJ DAS-MP	ANANTA NARAYAN PATTANAYAK
26	566/2023	SOUMYA PRAKASH DAS-MP	

27	CRLREV/735/2016 636/2023 FAO/362/2023	THE MANAGER (T.P.CELL), MS. NEW INDIA ASSURANCE CO. LTD.-MP	SOBRIT SAMPATHY
28	637/2023 FAO/361/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	638/2023 FAO/363/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD., BBSR-MP	NAYAN BEHARI DAS
30	639/2023 FAO/364/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
31	854/2023 RSA/341/2023	JASODA BEHERA-MP	AJIT CHANDRA MOHAPATRA
32	855/2023 RSA/341/2023	JASODA BEHERA-MP	AJIT CHANDRA MOHAPATRA
33	856/2023 RSA/77/2021	KALABATI NAYAK-MP	CHITTARANJAN PATTNAIK
34	857/2023 RSA/245/2018	ARJUN PATRO-MP	M/S.ANAM CHARAN PANDA,N.R.MOHANTY,B.K.CHOWDHURY
35	858/2023 RSA/343/2023	TUNI BEHERA-MP	SUKANTA KUMAR NAYAK
36	859/2023 RSA/344/2023	ANJALI TRIPATHY-MP	DEBASIS TRIPATHY
37	860/2023 RSA/345/2023	SUKANTI BEHERA-MP	BIBEKANANDA BHUYAN
38	861/2023 RSA/345/2023	SUKANTI BEHERA-MP	BIBEKANANDA BHUYAN
39	862/2023 RSA/345/2023	SUKANTI BEHERA-MP	BIBEKANANDA BHUYAN
40	863/2023 RSA/345/2023	SUKANTI BEHERA-MP	BIBEKANANDA BHUYAN
41	865/2023 CMP/881/2023	PRAGYAN ROUT-MP	BIBEKANANDA BHUYAN
42	866/2023 CMP/882/2023	NIRANJAN SAHOO-MP	MAHESWAR MOHANTY
43	867/2023 CMP/883/2023	BELLA SAHOO-MP	LAKSHMAN MISHRA
44	868/2023 CMP/179/2023	GANDHARB MOHARANA-MP	LAKSHMAN MISHRA
45	869/2023 CMP/884/2023	M/S. MARS PROMOTERS AND DEVELOPERS PVT. LTD., CUTACK-KHURDA	UNIKAN KUMAR BARICK
46	870/2023 CMP/885/2023	SAFOORA BEGUM-MP	S.A.ALI
47	871/2023 CMP/886/2023	KADAMBINI SATAPATHY-MP	SUVASHISH PATTANAIAK
48	1072/2023 BLAPL/4329/2023	PADU HARIJAN-MP	SASMITA NANDA
49	1073/2023 BLAPL/8275/2023	MINTU @ MANTU DIGAL-MP	CHANDANA MISHRA
50	1074/2023 BLAPL/8286/2023	SALMAT SHAH-MP	DUSHMANTA SAHOO
51	1075/2023 BLAPL/8004/2023	RATHA PRUSTY-MP	
52	1076/2023 BLAPL/7301/2023	FATESH SINGH-MP	DUSHMANTA SAHOO
53	1334/2023 MACA/763/2023	AVINASH PANDA-MP	PRADEEP KUMAR MISHRA
54	1335/2023 MACA/722/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	HIRANMESH KUMAR MOHANTY
55	1336/2023 MACA/723/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	HIRANMESH KUMAR MOHANTY
56	1337/2023 MACA/674/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	HIRANMESH KUMAR MOHANTY
57	1338/2023 MACA/588/2023	D.M., ORIENTAL INSURANCE CO. L.T.D-MP	SOMNATH ROY



58	1453/2023 ABLAPL/6174/2022	BINOD DALEI-MP	
59	1454/2023 ABLAPL/5391/2023	ADITYA NARAYANA JENA @ ADITYA JENA-MP	
60	1455/2023 ABLAPL/6133/2023	ARTABANDHU GHADAI-MP	
61	1456/2023 ABLAPL/6888/2023	GANESH CHANDRA BARIK-MP	
62	1457/2023 ABLAPL/5957/2023	MOKIM ALLI @ MIAN-MP	
63	1458/2023 ABLAPL/1613/2023	PRATIMA SAHU-MP	TIRTH KUMAR SAHU
64	1459/2023 ABLAPL/6519/2017	SUSANTA KU.PALA-MP	
65	1460/2023 ABLAPL/15048/2021	SK FAROOK-MP	
66	1461/2023 ABLAPL/6469/2023	CHANCHALA DASH-MP	
67	1462/2023 ABLAPL/6471/2023	PRABIN KUMAR DASH-MP	
68	1885/2023 CRLA/457/2016	KUNA BHOI-MP	M/S.B.B.ROUTRAY,(M/S. PRADEEP. K. MALLICK)
69	1886/2023 CRLA/694/2022	KABI@KABIRAJ TEJI-MP	ANIMA KUMARI DEI
70	1887/2023 CRLA/642/2019	DILLIP KUMAR ADHIKARI-MP	M/S.S.S.RAY (M/S.SUCHIT KU. NAYAK D.SAHOO K.MC)
71	1888/2023 CRLA/576/2022	K.BALAJI ACHARI@ACHARYA-MP	PRASANTA KUMAR SAHOO
72	1889/2023 CRLA/888/2023	SK SIRAJ-MP	ASHOK KUMAR SAHOO
73	1890/2023 CRLA/888/2023	SK SIRAJ-MP	ASHOK KUMAR SAHOO
74	1891/2023 CRLA/890/2023	RAJESH SINGH DEO-MP	DIVYADARSHAN KAR
75	1892/2023 CRLA/890/2023	RAJESH SINGH DEO-MP	DIVYADARSHAN KAR
76	1893/2023 CRLA/890/2023	RAJESH SINGH DEO-MP	DIVYADARSHAN KAR
77	1894/2023 CRLA/180/2011	SURENDRA SAHU@LULU-MP	M/S.ARIJEET MISHRA M/S.SITAKANTA HOTA S.K.DW
78	1895/2023 CRLA/239/2017	BHABESH NAYAK-MP	MR.SUBRAT KAR M/S.BIJAYALAXMI TRIPATHY MR.D
79	1896/2023 CRLA/238/2017	MITU@NIHAR RANJAN PRADHAN-MP	MR.S.D.DAS, M/S.GOURISANKAR PANI
80	1897/2023 CRLA/45/2017	GHANASHYAM SWAIN@GHASI-MP	M/S.ASHOK DAS
81	1898/2023 CRLA/45/2017	GHANASHYAM SWAIN@GHASI-MP	M/S.ASHOK DAS
82	1899/2023 CRLA/19/2017	ARUN SETHI@ALU-MP	M/S.ASHOK DAS
83	1900/2023 CRLA/19/2017	ARUN SETHI@ALU-MP	M/S.ASHOK DAS
84	2432/2023 CRLMC/3286/2023	SIBAJI KUMAR ROUT-MP	
85	2433/2023 CRLMC/3476/2023	GANGADHAR BAL-MP	ARUN KUMAR BUDHIA
86	2434/2023 CRLMC/3477/2023	MD. ARBAJ-MP	ASWINI KUMAR DASH
87	2435/2023 CRLMC/3478/2023	DR. TUSHAR RANJAN MISHRA-MP	PRASANTA KUMAR SAHOO
88	2436/2023 CRLMC/3479/2023	PRABIN KUMAR DASH-MP	SANJIBANI MISHRA
89	2437/2023	AMAR KUMAR BASANTRAY-MP	RABI NARAYAN BEHERA

90	CRLMC/3485/2023 2438/2023	SURESH PRADHAN-MP	SUBODH KUMAR MOHANTY
91	CRLMC/3392/2023 2439/2023	RADHAKANTA PRADHAN-MP	RAMDAS ACHARY
92	CRLMC/3487/2023 2440/2023	PRIYALATA ROUL-MP	UMA CHARAN MISHRA
93	CRLMC/3489/2023 2441/2023	SAMIR KUMAR NAYAK-MP	
94	CRLMC/2255/2023 2442/2023	PURNA CHANDRA BISWAL-MP	BIJAYA KUMAR RAGADA
95	CRLMC/3493/2023 2443/2023	M/S. RESILENT PRE FAB INDIA PVT. LTD., BBSR-MP	UMESH CHANDRA BEHURA
96	CRLMC/3492/2023 2444/2023	ASHOK KUMAR MOHAPATRA-MP	PRADEEP KUMAR DAS
97	CRLMC/3495/2023 2445/2023	ASHOK KUMAR MOHAPATRA-MP	PRADEEP KUMAR DAS
98	CRLMC/3497/2023 2446/2023	MANJULATA NAYAK-MP	PRAMOD CHANDRA SEJPADA
99	CRLMC/3499/2023 2447/2023	MANJULATA NAYAK-MP	PRAMOD CHANDRA SEJPADA
100	CRLMC/3499/2023 2448/2023	KHETRABASI MALLIK @ RINKU-MP	RAKESH KUMAR ROUTRAY
101	CRLMC/3501/2023 2449/2023	RAHUL @ RUBUL NAIK-MP	JYOTI RANJAN DEO
102	CRLMC/3502/2023 2450/2023	P.MANIKYAM-MP	VIJAYA KAR
103	CRLMC/3506/2023 2451/2023	SWAPNA SARITA SAMAL-MP	UNMESH CHANDRA JENA
104	CRLMC/3513/2023 2452/2023	LAMBODAR NAYAK@ABHIMANYU LAMBODAR NAYAK-MP	AMBI MISHRA
105	CRLMC/3514/2023 5058/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
106	WA/1872/2023 5059/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
107	WA/1872/2023 5060/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
108	WA/1872/2023 5061/2023	ODISHA POWER TRANSMISSION CORPORATION LTD., (OPTEL)-MP	BEHERA
109	WA/1196/2023 5062/2023	MINATI MISHRA-MP	PRAVASH CHANDRA MAHAPATRA
110	WA/1873/2023 5063/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
111	WA/1874/2023 5064/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
112	WA/1874/2023 5065/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
113	WA/1874/2023 5066/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
114	WA/687/2022 5067/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
115	WA/1875/2023 5068/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
116	WA/1875/2023 5069/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
117	WA/1875/2023 5070/2023	SAYED FIROZ ALLI-MP	GYANA RANJAN SETHI
118	WA/1877/2023 5071/2023	SAYED FIROZ ALLI-MP	GYANA RANJAN SETHI
119	WA/1877/2023 5072/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
120	WA/1878/2023 5073/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

121	5074/2023 WA/1878/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
122	5075/2023 WA/1879/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
123	5076/2023 WA/1879/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
124	5077/2023 WA/1879/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
125	5078/2023 WA/1880/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
126	5079/2023 WA/1880/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
127	5080/2023 WA/1880/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
128	5081/2023 WA/1881/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
129	5082/2023 WA/1881/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
130	5083/2023 WA/1881/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
131	5084/2023 WA/1882/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
132	5085/2023 WA/1882/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
133	5086/2023 WA/1882/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
134	5087/2023 WA/994/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	
135	5088/2023 WA/1884/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
136	5089/2023 WA/1884/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
137	5090/2023 WA/1885/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
138	5091/2023 WA/1885/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
139	5092/2023 WA/1885/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
140	5093/2023 WA/1886/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
141	5094/2023 WA/1887/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
142	5095/2023 WA/1886/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
143	5096/2023 WA/1886/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
144	5097/2023 WA/1887/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
145	5098/2023 WA/1887/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
146	5099/2023 WA/1888/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
147	5100/2023 WA/1888/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
148	5101/2023 WA/1888/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
149	12178/2023 WP(C)/23311/2023	M/S PLUS LUBRICANTS, JAGATSINGHPUR-MP	SANTOSH KUMAR DWIVEDY
150	12179/2023 WP(C)/24681/2023	M/S. COLUMBIA PETROCHEMICALS, RAYAGADA-MP	SANTOSH KUMAR DWIVEDY
151	12180/2023 WP(C)/22790/2023	M/S R.S.OIL INDUSTRIES, WEST BENGAL-MP	SANTOSH KUMAR DWIVEDY
152	12181/2023	GHANASHYAM MISRA AND SONS PVT. LTD., KOLKATA-MP	MARTYA SMRUTI MOHANTY

153	WP(C)/25382/2023 12182/2023	V. MOHAN RAO-MP	DIPTIMAN MOHANTY
154	WP(C)/25386/2023 12183/2023	RE SUSTAINABILITY LTD., HYDERABAD-MP	TUSHAR KANTI SATAPATHY
155	WP(C)/25393/2023 12184/2023	PRAKRUTI BHUSAN RAY-MP	
156	WP(C)/22956/2023 12185/2023	JAGYANSENEE DAS-MP	DURGESH NARAYAN RATH
157	WP(C)/25405/2023 12186/2023	PIYUSH AGRAWAL-MP	GOKULANANDA PARIDA
158	WP(C)/25407/2023 12187/2023	VIVEKANANDA SCHOOL OF INTEGRAL EDUCATION, KHURDA-MP	BRINAMALI SAHOO I
159	WP(C)/25413/2023 12188/2023	SEBA GHASI-MP	DEEPAK UMAR MOHAPATRA
160	WP(C)/25417/2023 12189/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA-MP	PRABODHA CHANDRA NAYAK
161	WP(C)/25420/2023 12190/2023	KALINGA WARRIOR (PARTNERSHIP FIRM), CUTTACK-MP	PRABODHA CHANDRA NAYAK
162	WP(C)/25423/2023 12191/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA-MP	PRABODHA CHANDRA NAYAK
163	WP(C)/25426/2023 12192/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA-MP	PRABODHA CHANDRA NAYAK
164	WP(C)/25429/2023 12193/2023	M/S P.P.P. CONSTRUCTIONS-MP	SURYAKANTA DASH
165	WP(C)/8363/2022 12194/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA-MP	PRABODHA CHANDRA NAYAK
166	WP(C)/25432/2023 12195/2023	UPASI LOHAR-MP	SUSANTA KUMAR BARAL
167	WP(C)/25434/2023 12196/2023	CESU-MP	PRAVASH CHANDRA MAHAPATRA
168	WP(C)/21995/2014 12197/2023	GOLDENLAND DEVELOPMENT LTD., NEW DELHI-MP	SOUMYA JYOTI BISWAL
169	WP(C)/18277/2023 12198/2023	GOPABANDHU PRADHAN-MP	BIREN SANKAR TRIPATHY
170	WP(C)/25441/2023 12199/2023	SARAT PATTNAIK-MP	BIREN SANKAR TRIPATHY
171	WP(C)/25446/2023 12200/2023	SISIRA RANJAN RAY-MP	SOUMYA RANJAN DAS
172	WP(C)/25451/2023 12201/2023	DHANANJAYA PATEL-MP	UPENDRA KUMAR SAMAL
173	WP(C)/25459/2023 12202/2023	SRIMANTA KUMAR DEHURI-MP	DILLIP KUMAR MOHAPATRA
174	WP(C)/25461/2023 12203/2023	RAMA CHANDRA MOHANTY-MP	SOUMENDRA KUMAR NAYAK
175	WP(C)/25463/2023 12204/2023	KONA RAMA RAO-MP	SANGRAM JENA
176	WP(C)/19861/2023 12205/2023	KULAMANI SAMAL-MP	DILLIP KUMAR MOHAPATRA
177	WP(C)/25466/2023 12206/2023	MIR SAMIRUDDIN-MP	SAUBHAGYA KUMAR SAMAL
178	WP(C)/25468/2023 12207/2023	SUHAGA SHEKHAR SAHOO-MP	SRIDHAR RATH
179	WP(C)/25469/2023 12208/2023	BIBINDRA KUMAR BEHERA-MP	NIROD KUMAR SAHU
180	WP(C)/22650/2023 12209/2023	RUPADHAR SAHU-MP	JATESWAR NAYAK
181	WP(C)/25472/2023 12210/2023	NAMITA SABAT-MP	SYED EJAZUL HAQUE
182	WP(C)/25473/2023 12211/2023	ISPAT LABOUR UNION, ROURKELA-MP	DEBENDRA MOHANTA
183	WP(C)/11149/2022 12212/2023	ASHOK KUMAR-MP	DEBABRATA RATH
	WP(C)/25475/2023		

184	12213/2023 WP(C)/25478/2023	BISHNU PRIYA SAMANTARAY-MP	SOMANATH NANDA
185	12214/2023 WP(C)/25480/2023	PRAKASH CHANDRA JENA-MP	SUBHANKAR ROUT
186	12215/2023 WP(C)/41989/2021	KISHORE KUMAR SAMAL-MP	
187	12216/2023 WP(C)/25481/2023	LAXMIDHAR DASH-MP	DINESH KUMAR PANDA
188	12217/2023 WP(C)/25483/2023	KALPANA PATTANAYAK @ SAHOO-MP	BINI MISHRA
189	12218/2023 WP(C)/25484/2023	NIKHIL KUMAR JENA-MP	SADASIVA PATRA
190	12219/2023 WP(C)/9313/2022	SOUMESH CHANDRA DUTTA-MP	ULLASH CHANDRA MOHANTY
191	12220/2023 WP(C)/25486/2023	M/S ASIAN PAINTS LTD., KHORDA-MP	UMESH CHANDR BEHURA
192	12222/2023 WP(C)/25490/2023	BINAPANI MOHANTY-MP	DURGESH NARAYAN RATH
193	12223/2023 WP(C)/14610/2019	TAPAN KUMAR PAL-MP	M/S.SOUMYA MISHRA
194	12224/2023 WP(C)/25493/2023	PAYAL MOHAPATRA-MP	DURGESH NARAYAN RATH
195	12225/2023 WP(C)/25494/2023	SANDHYARANI MAHALA-MP	BIDESH RANJAN BEHERA
196	12226/2023 WP(C)/25495/2023	ITISHREE NAYAK-MP	DURGESH NARAYAN RATH
197	12227/2023 WP(C)/25496/2023	DAMAYANTI SAHOO-MP	PRATIK DASH
198	12228/2023 WP(C)/4439/2023	BENU MADHAV TRIPATHY-MP	PRAFULLA KUMAR RATH
199	12229/2023 WP(C)/25498/2023	SILPA PRADHAN-MP	DURGESH NARAYAN RATH
200	12230/2023 WP(C)/25501/2023	BIDYADHAR BARIK-MP	DURGESH NARAYAN RATH
201	12231/2023 WP(C)/2580/2023	M/S DIBYASEKHAR SAHOO, PURI-MP	SUBASH CHANDRA SAHOO
202	12232/2023 WP(C)/25504/2023	REETA MOHANTY-MP	DURGESH NARAYAN RATH
203	12233/2023 WP(C)/14298/2015	ANSU KUMAR MITRA-MP	M/S.SANJAY KUMAR SAMANTARAY
204	12234/2023 WP(C)/25505/2023	PRAKASH KUMAR PATTNAIK-MP	DURGESH NARAYAN RATH
205	12235/2023 WP(C)/1968/2023	M/S DIBYASEKHAR SAHOO-MP	SUBASH CHANDRA SAHOO
206	12236/2023 WP(C)/25506/2023	M/S.IL AND FS PARADIP REFINERY WATER LTD., CUTTACK	ABHINAV BHUSAN PANDA
207	12237/2023 WP(C)/25507/2023	GODABARI SHANTI-MP	DAYANANDA MOHAPATRA
208	12238/2023 WP(C)/25508/2023	NARASINGHA PADHY-MP	KANANBALA ROY CHOUDHURY
209	12239/2023 WP(C)/25503/2023	M/S. SURYAMANI DASH-MP	KSHIROD KUMAR SAHOO
210	12240/2023 WP(C)/22943/2023	MANORAMA DAS-MP	
211	12241/2023 WP(C)/25511/2023	BISWAJIT NAYAK-MP	JAYDEEP PAL
212	12242/2023 WP(C)/25516/2023	DR. SUJATA TOSH-MP	AVIJIT MISHRA
213	12243/2023 WP(C)/25516/2023	DR. SUJATA TOSH-MP	AVIJIT MISHRA
214	12244/2023 WP(C)/25517/2023	RASHMIREKHA BEHERA @ BARIK-MP	PRASANTA KUMAR MOHANTY (2)
215	12245/2023	M/S.PRAFULLA CHANDRA PANDA, PURI-MP	PRAKASH KUMAR JENA

216	WP(C)/25519/2023 12246/2023	DURGA MADHAB SUNDARAY-MP	JAYANTA KUMAR KHANDAYATRAY
217	WP(C)/25521/2023 12247/2023	HARBINDAR SINGH DEENGRA-MP	
218	WP(C)/17700/2023 12248/2023	CHINMAYA BEHERA-MP	M/S S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,S.SEKHARM
219	WP(C)/11703/2016 12249/2023	RABINDRA KUMAR BARIK-MP	SATYANARAYAN MOHAPATRA
220	WP(C)/13435/2023 12250/2023	SANGHAMITRA BASTIA-MP	GOURI MOHAN RATH
221	WP(C)/25522/2023 12251/2023	HRUDANANDA MAJHI-MP	
222	WP(C)/14859/2015 12252/2023	SANDHYARANI MOHARANA-MP	GOURI MOHAN RATH
223	WP(C)/25523/2023 12253/2023	JYOTSNA RANI MOHARANA-MP	GOURI MOHAN RATH
224	WP(C)/25524/2023 12254/2023	SUBHAM KUMAR DORA-MP	
225	WP(C)/16069/2023 12255/2023	BIRANCHI NARAYAN MOHARANA-MP	GOURI MOHAN RATH
226	WP(C)/25525/2023 12256/2023	RAMACHANDRA HARIJAN-MP	NIHAL RATH
227	WP(C)/25527/2023 12257/2023	RAJESH SAGAR-MP	NIHAL RATH
228	WP(C)/25531/2023 12258/2023	GIRISH CHANDRA PATNAIK-MP	KRISHNA CHANDRA SAHU
229	WP(C)/25532/2023 12259/2023	RAGHUNATH HARIJAN-MP	NIHAL RATH
230	WP(C)/25534/2023 12260/2023	PINTU SWAIN-MP	AGASTI KANUNGO
231	WP(C)/25538/2023 12261/2023	SANTOSH BEHERA-MP	AGASTI KANUNGO
232	WP(C)/25539/2023 12262/2023	M/S PARIDA CONSTRUCTION, BHADRAK-MP	GOURI MOHAN RATH
233	WP(C)/13526/2023 12263/2023	PRAGATI WOMENS SELF HELP GROUP, BHADRAK-MP	AMBUJA BANDHU PARIDA
234	WP(C)/25540/2023 12264/2023	DAYANIDHI DAS-MP	BUDHADEV ROUTRAY
235	WP(C)/258/2023 12265/2023	M/S. ADITYA ALUMINIUM, LAPANGA-MP	SHYAM SUNDAR TRIPATHY
236	WP(C)/8253/2023 12266/2023	M/S. ADITYA ALUMINIUM, LAPANG, SAMBALPUR-MP	SHYAM SUNDAR TRIPATHY
237	WP(C)/9425/2023 12267/2023	M/S. ADITYA ALUMINIUM, LAPANGA-MP	SHYAM SUNDAR TRIPATHY
238	WP(C)/8254/2023 12268/2023	SARAT KUMAR ROUT-MP	SUSANTA KUMAR DASH
239	WP(C)/25544/2023 12269/2023	KAPILENDRA BARAL-MP	SAMBEET PATTANAYAK
240	WP(C)/25545/2023 12270/2023	SUPRIYA SAMAL-MP	BHABANI SANKAR TRIPATHY (1)
241	WP(C)/13589/2023 12271/2023	MAHENDRA KUMAR SUNDARAY-MP	SAMEER KUMAR DAS
242	WP(C)/20376/2023 12272/2023	ANITARANI SAW-MP	KSHIROD KUMAR PAHIL
243	WP(C)/25562/2023 12273/2023	PRABIR GHOSE-MP	PAMI RATH
244	WP(C)/25566/2023 12274/2023	PRAMOD KUMAR RATH-MP	DAYANANDA MOHAPATRA
245	WP(C)/25567/2023 12275/2023	DEBENDRA KUMAR ROUT-MP	JAJATI KESHARI KHUNTIA
246	WP(C)/25572/2023 12276/2023	ASHOK KUMAR DAS-MP	RAMA CHANDRA JENA
	WP(C)/25574/2023		

247	12277/2023	PROMODINI JUADI-MP	SRIKAR KUMAR RATH
	WP(C)/25577/2023		
248	12278/2023	BHARATIYA BANDAR MAZDOOR SANGHA, PARADEEP-MP	TATYABRATA MOHANTY
	WP(C)/25309/2023		